

**Misuse of Stainless Steel quota**

(c) the action taken against this misuse?

4355. SHRI K. MALLANNEE; will the Minister of FINANCE be pleased to state:

(a) whether there has been any cases of misuse of Stainless steel quota in Mysore State during the last three years;

(b) if so, the number of cases detected; and

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). It is presumed that the Hon. Member has in mind misutilisation of imported stainless steel. A statement is laid on the Table of the House indicating the parties who have misused imported stainless steel during the years 1968-70, 1970-71 and 1971-72 and the penalty imposed on them.

*Statement*

S. No	Name of the firm	Action taken
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*APRIL—MARCH 1969-1970*

1	M/s. Modern Metal Industries, Bangalore	Debarred 3 periods. April—March 1970 to April—March 1972.
2	M/s. Panjatha Enterprises, Bangalore	Debarred for five periods. April—March 1970 to April—March 1974.
3	M/s. Karnataka Industries, Bangalore	Debarred for five periods April—March 1970 to April—March 1974.
4	M/s. Allen & Co, K G F.	Debarred for five periods April—March, 1971 to April—March, 1975.
5	M/s. Patel Bros, Gulbarga	Debarred for five periods. April—March 1971 to April—March 1975.

*APRIL—MARCH—1971*

—NIL—

*APRIL—MARCH—1971-72.*

1	M/s. Bharti College Industries, Bangalore	Debarred for five periods. April—March 1972 to April—March 1976
2	M/s Amman Industries, Shiravathi.	do
3	M/s. Sugar Interprises, Laxmeshwar.	—do—
4	M/s. Malnad Metal Industries, Davengare.	—do—
5	M/s. Sri Venkateswara Industries, Bangalore-20.	Debarred for five periods. April—March 1972 to April—March 1977.